

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 28**

**IA 368/2024 IA 1806/2024 In C.P. (IB)/501(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 09.05.2024**

NAME OF THE PARTIES:      POONA PETROLEUM COMPANY PRIVATE  
LIMITED V/s SPECIFIC ALLOYS PRIVATE  
LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 368/2024 IA 1806/2024**

1. Adv. Krushi Shah Proxy Counsel for the Applicant Mr. Shadab Jan, Advocate a/w Mr. Kunal Chheda, Advocate appeared for the Resolution Professional.
2. Mr. Gajendra A. Rajput, Advocate appeared for the Respondent no. 1 Canara Bank.
3. Arguing Counsel of the Applicant is not available today and seeks short adjournment.
4. List this IA on **13.05.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**